

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**STARRED QUESTION NO. †\*338**  
TO BE ANSWERED ON 19.3.2018

**INCLUSION OF OTHER COMMUNITIES / NON-TRIBALS IN STS LIST**

†\*338 : SHRI VIJAY KUMAR HANSDAK :

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether other communities which are non-tribal by origin are being included in the list of Scheduled Tribes (STs) in place of original and genuine tribal communities under the present system;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the details of the corrective steps taken by the Government in this regard along with the outcome thereof?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI JUAL ORAM)

- (a) to (c) : A statement is laid on the Table of the House.

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**Statement referred to in reply to Lok Sabha Starred Question No. \*338 for answer on 19.3.2018 asked by Shri Vijay Kumar Hansdak, MP, regarding “Inclusion of Other Communities / Non-Tribals in STs List.”**

(a) : No, Madam.

(b) : In view of (a) above, does not arise.

(c) : The criteria followed for specification of a community as a Scheduled Tribe are : (i) indications of primitive traits; (ii) distinctive culture; (iii) geographical isolation; (iv) shyness of contact with the community at large; and (v) backwardness.

The Government has on 15-6-1999 (further amended on 25-6-2002), laid down the modalities for determining the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists for Scheduled Castes and Scheduled Tribes. According to these modalities, only those proposals which have been recommended by the concerned State Government/Union Territory Administration and concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) are to be considered for amendment of legislation. Accordingly, the proposals / recommendations received from concerned State Governments / UT Administrations are processed by this Ministry as per the approved modalities.

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